#### NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 108(ND)/2016 CA NO.

**CORAM:** 

### PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE COMPANY:

M/s. Esqire Electonics Inc

V/s.

#### M/s. Netherlands India Communications Ltd.

## SECTION OF THE COMPANIES ACT: 241/242

<u>S.NO.</u>	NAME 1	DESIGNATION	REPRESENTATION	SIGNATURE
١.	Mr. Manu I	Seri Adu,	Petitiona	Elube

#### Order

Neither Registry nor the petitioner have filed the service report. Let the petitioner file affidavit of service. Additionally, report by Registry may also be filed.

List on 06.10.2016.

(CHIEF JUSTICE M.M. KUMAR) PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

23.9.2016 (P.K. SUD)